

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :13-05-2025

Date : 13.05.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
39373/2025	13.05.2025	WP (C) - 5638/2022	A T NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-07-07	WRIT BRANCH-6	(Serial No-16)
39377/2025	13.05.2025	WP (C) - 12611/2025	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2025-05-08	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-114)
39379/2025	13.05.2025	WP (C) - 12615/2025	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2025-05-08		(Serial No-114)
39380/2025	13.05.2025	WP (C) - 12618/2025	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2025-05-08	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-113)
39382/2025	13.05.2025	WP (C) - 12617/2025	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2025-05-08		(Serial No-113)
39386/2025	13.05.2025	CMP- 691/2025	RASHMI NARAYAN PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2025-05-08		(Serial No-113)
39387/2025	13.05.2025	WP (C) - 11839/2025	T. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-05-08	WRIT BRANCH-5	(Serial No-23)
39388/2025	13.05.2025	CMP- 516/2025	L.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-05-09		(Serial No-23)
39392/2025	13.05.2025	ABLAPL- 5153/2025	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2025-05-09		(Serial No-23)
39393/2025	13.05.2025	FAO- 12/2019	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Serial No-)
39394/2025	13.05.2025	ABLAPL-	BALARAM SINGH	C.O.	COURT NO.	Order		(Serial No-)

		5192/2025			17	Dtd. 2025-07-22		No-
39395/2025	13.05.2025	ABLAPL-5085/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-07-15		(Se No-
39397/2025	13.05.2025	FAO-158/2019	S N GAYA	C.O.	COURT NO. 25	Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Se No-
39398/2025	13.05.2025	ABLAPL-5081/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-07-15		(Se No-
39399/2025	13.05.2025	WP (C) - 12178/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-
39400/2025	13.05.2025	FAO-370/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Se No-
39401/2025	13.05.2025	BLAPL-2780/2025	AK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-05-01	BAIL-1	(Se No-15)
39402/2025	13.05.2025	BLAPL-2949/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-05-02		(Se No-15)
39404/2025	13.05.2025	WP (C) - 12013/2025	SUBASH CH PANI	C.O.	COURT NO. 25	Order Dtd. 2025-05-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-111
39406/2025	13.05.2025	WP (C) - 12016/2025	SUBASH CH PANI	C.O.	COURT NO. 25	Order Dtd. 2025-05-02	WRIT BRANCH-7	(Se No-15)
39408/2025	13.05.2025	BLAPL-2798/2025	BB ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-01		(Se No-15)
39409/2025	13.05.2025	FAO-928/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-05-01	MISC. APPEAL SEC.	(Se No-
39410/2025	13.05.2025	BLAPL-2934/2025	BB ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-02	BAIL-2	(Se No-
39411/2025	13.05.2025	FAO-258/2018	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-

39412/2025	13.05.2025	FAO-217/2018	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
39413/2025	13.05.2025	ABLAPL-5077/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	BAIL-2	(Se No-
39414/2025	13.05.2025	BLAPL-3998/2025	BB ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	BAIL-2	(Se No-12)
39416/2025	13.05.2025	BLAPL-4107/2025	BB ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-09		(Se No-12)
39417/2025	13.05.2025	BLAPL-4132/2025	BB ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-09		(Se No-12)
39419/2025	13.05.2025	WP(C)-12548/2025	B MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-05-07		(Se No-12)
39421/2025	13.05.2025	BLAPL-4186/2025	A.T.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-05-09		(Se No-12)
39422/2025	13.05.2025	BLAPL-8673/2024	U.C.DORA	C.O.	COURT NO. 3	Order Dtd. 2025-04-21	BAIL-1	(Se No-
39423/2025	13.05.2025	BLAPL-2792/2025	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2025-07-29		(Se No-
39425/2025	13.05.2025	BLAPL-2764/2025	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-05-01	BAIL-2	(Se No-18)
39426/2025	13.05.2025	ABLAPL-3758/2020	A T NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07	CRIMINAL MISC	(Se No-
39427/2025	13.05.2025	BLAPL-4172/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-09		(Se No-
39428/2025	13.05.2025	ABLAPL-10106/2023	G JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-08	BAIL-1	(Se No-
39430/2025	13.05.2025	BLAPL-2750/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-	BAIL-2	(Se No-10)

							01		
39431/2025	13.05.2025	ABLAPL-20648/2017	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-01-10			(Se No-10)
39433/2025	13.05.2025	BLAPL-3503/2025	B.K.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01	BAIL-2		(Se No-12)
39434/2025	13.05.2025	WP (C) - 3030/2024	B N SHARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-6		(Se No-35)
39435/2025	13.05.2025	BLAPL-2747/2025	A.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01			(Se No-35)
39437/2025	13.05.2025	ABLAPL-11028/2023	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-08	BAIL-1		(Se No-)
39438/2025	13.05.2025	BLAPL-3573/2025	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01			(Se No-)
39439/2025	13.05.2025	ABLAPL-14942/2023	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	BAIL-2		(Se No-12)
39440/2025	13.05.2025	BLAPL-2761/2025	B.K.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01	BAIL-1		(Se No-15)
39441/2025	13.05.2025	WP (C) - 9531/2024	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8		(Se No-29)
39442/2025	13.05.2025	BLAPL-2908/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01			(Se No-29)
39444/2025	13.05.2025	WP (C) - 9531/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8		(Se No-29)
39445/2025	13.05.2025	BLAPL-2908/2025	R.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01			(Se No-29)
39446/2025	13.05.2025	WP (C) - 1808/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1		(Se No-)
39447/2025	13.05.2025	BLAPL-2670/2025	R.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd.			(Se No-)

							2025-04-30		
39448/2025	13.05.2025	FAO-398/2018	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.		(Se No-
39449/2025	13.05.2025	FAO-406/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2019-10-16	MISC. APPEAL SEC.		(Se No-
39450/2025	13.05.2025	BLAPL-3378/2025	J.KAMILA	C.O.	COURT NO. 25	Order Dtd. 2025-05-06			(Se No-
39451/2025	13.05.2025	BLAPL-3400/2025	A.K.RANA	C.O.	COURT NO. 25	Order Dtd. 2025-05-06			(Se No-
39452/2025	13.05.2025	FAO-291/2019	A PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-04-30	MISC. APPEAL SEC.		(Se No-
39453/2025	13.05.2025	BLAPL-3497/2025	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-05-06	BAIL-1		(Se No-14)
39454/2025	13.05.2025	FAO-157/2021	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	MISC. APPEAL SEC.		(Se No-
39455/2025	13.05.2025	BLAPL-3399/2025	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-05-06	BAIL-1		(Se No-
39456/2025	13.05.2025	FAO-721/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2019-10-16	MISC. APPEAL SEC.		(Se No-
39457/2025	13.05.2025	BLAPL-3390/2025	MOHAN BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-05-06			(Se No-
39458/2025	13.05.2025	FAO-100/2018	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2019-10-15	MISC. APPEAL SEC.		(Se No-
39459/2025	13.05.2025	BLAPL-4570/2025	P.C.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	BAIL-2		(Se No-
39460/2025	13.05.2025	FAO-622/2019	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2019-10-15	MISC. APPEAL SEC.		(Se No-
39461/2025	13.05.2025	WP (C) -	RANJAN KUMAR NAYAK	C.O.	COURT NO.	Order			(Se

		13330/2025			25	Dtd. 2025-05-12		No-
39462/2025	13.05.2025	BLAPL-2951/2025	S.K.SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2025-05-02		(Se No-
39463/2025	13.05.2025	FAO-850/2018	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(Se No-
39464/2025	13.05.2025	WP (C) - 25547/2024	S BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-05-08		(Se No-
39465/2025	13.05.2025	WP (C) - 13036/2025	AK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-05-12	WRIT BRANCH-8	(Se No- 42)
39466/2025	13.05.2025	BLAPL-2920/2025	B.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-05-02		(Se No- 42)
39467/2025	13.05.2025	FAO-1041/2019	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-22	MISC. APPEAL SEC.	(Se No-
39468/2025	13.05.2025	BLAPL-4026/2025	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	BAIL-1	(Se No-
39469/2025	13.05.2025	WP (C) - 26674/2022	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	WRIT BRANCH-4	(Se No- 27)
39471/2025	13.05.2025	BLAPL-4126/2025	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	BAIL-1	(Se No-
39472/2025	13.05.2025	MACA-1311/2024	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-05-08		(Se No-
39473/2025	13.05.2025	MACA-1311/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-05-08		(Se No-
39474/2025	13.05.2025	ABLAPL-1986/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Se No- 17)
39475/2025	13.05.2025	ABLAPL-5093/2025	P.PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Se No- 10)

39476/2025	13.05.2025	WP (C) - 26103/2017	M/S. JASHOBANTA DASH, PRAVASH CHANDRA MAHAPATRA, P. P. MAHAPATRA	C.O.	COURT NO. 17	Judgement Dtd. 2025-04- 24	WRIT BRANCH-3	(Se No- 33)
39478/2025	13.05.2025	ABLAPL- 5238/2025	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Se No- 33)
39479/2025	13.05.2025	WP (C) - 10147/2018	S MITRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08	WRIT BRANCH-1	(Se No-
39480/2025	13.05.2025	ABLAPL- 5236/2025	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Se No-
39481/2025	13.05.2025	WP (C) - 10147/2018	R R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08	WRIT BRANCH-1	(Se No-
39482/2025	13.05.2025	WP (C) - 10147/2018	A K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08	WRIT BRANCH-1	(Se No-
39484/2025	13.05.2025	ABLAPL- 5094/2025	M SHASAN	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09	BAIL-2	(Se No- 10)
39485/2025	13.05.2025	ABLAPL- 5090/2025	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Se No- 10)
39486/2025	13.05.2025	ABLAPL- 5083/2025	D. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07- 09		(Se No- 10)
39487/2025	13.05.2025	ABLAPL- 2132/2025	U.K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	BAIL-2	(Se No- 10)
39488/2025	13.05.2025	FAO- 183/2019	P.K. JENA	C.O.	COURT NO. 25	Order Dtd. 2025-05- 07	MISC. APPEAL SEC.	(Se No-
39490/2025	13.05.2025	WP (C) - 10695/2025	P K JENA	C.O.	COURT NO. 9		WRIT BRANCH-2	(Se No-
39491/2025	13.05.2025	WP (C) - 11341/2025	S K SAHU	C.O.	COURT NO. 9	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Se No-
39492/2025	13.05.2025	CMP- 578/2025	D.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-05- 07		(Se No-
39493/2025	13.05.2025	WP (C) -	G SUNDARA	C.O.	COURT NO.	Order	WRIT	(Se

			10553/2025			9	Dtd. 2025-05-06	BRANCH-6	No-16)
39494/2025	13.05.2025	FAO-958/2018	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-	
39495/2025	13.05.2025	FAO-988/2019	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-	
39496/2025	13.05.2025	MACA-1042/2024	ANUPAM DASH	C.O.	COURT NO. 9	Order Dtd. 2025-05-01		(Se No-	
39497/2025	13.05.2025	FAO-992/2019	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-	
39498/2025	13.05.2025	MACA-665/2024	ANUPAM DASH	C.O.	COURT NO. 9	Order Dtd. 2025-04-29	MISC. APPEAL SEC.	(Se No-	
39499/2025	13.05.2025	MACA-87/2025	BISWAJIT MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-04-17		(Se No-	
39500/2025	13.05.2025	FAO-1006/2019	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Se No-	
39502/2025	13.05.2025	FAO-1013/2019	MANGUL NAIK	C.O.	COURT NO. 9		MISC. APPEAL SEC.	(Se No-	
39504/2025	13.05.2025	CONTC-978/2025	R MUDULI	C.O.	COURT NO. 25	Order Dtd. 2025-07-07		(Se No-	
39506/2025	13.05.2025	MACA-1109/2023	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-	
39508/2025	13.05.2025	RVWPET-278/2021	S R OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	CIVIL REVISION	(Se No-	
39510/2025	13.05.2025	RVWPET-278/2021	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	CIVIL REVISION	(Se No-	
39512/2025	13.05.2025	FAO-786/2018	S K ROUT	C.O.	COURT NO. 25	Order Dtd. 2019-10-16	MISC. APPEAL SEC.	(Se No-	
39513/2025	13.05.2025	FAO-	P K PATNAIK	C.O.	COURT NO.	Order	MISC.	(Se	

			249/2018			25	Dtd. 2025-03-26	APPEAL SEC.	No-
9	39515/2025	13.05.2025	FAO- 140/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
0	39518/2025	13.05.2025	FAO- 145/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
L	39531/2025	13.05.2025	WP (C) - 13325/2014	S.K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-05-07	WRIT BRANCH-7	(Se No- 48)
2	39534/2025	13.05.2025	FAO- 301/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
3	39535/2025	13.05.2025	FAO- 302/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
4	39536/2025	13.05.2025	FAO- 303/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
5	39537/2025	13.05.2025	FAO- 304/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
5	39538/2025	13.05.2025	FAO- 320/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Se No-
7	39543/2025	13.05.2025	FAO- 568/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
8	39545/2025	13.05.2025	FAO- 569/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	MISC. APPEAL SEC.	(Se No-
9	39546/2025	13.05.2025	FAO- 708/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Se No-
0	39550/2025	13.05.2025	FAO- 830/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
L	39552/2025	13.05.2025	FAO- 601/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-

2	39553/2025	13.05.2025	FAO-107/2021	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
3	39555/2025	13.05.2025	FAO-660/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
4	39556/2025	13.05.2025	FAO-660/2020	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
5	39557/2025	13.05.2025	FAO-59/2017	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
6	39558/2025	13.05.2025	FAO-514/2017	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
7	39559/2025	13.05.2025	FAO-667/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	MISC. APPEAL SEC.	(Se No-
8	39560/2025	13.05.2025	FAO-449/2013	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
9	39561/2025	13.05.2025	FAO-937/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-15	MISC. APPEAL SEC.	(Se No-
0	39562/2025	13.05.2025	FAO-955/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
1	39563/2025	13.05.2025	FAO-970/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Se No-
2	39564/2025	13.05.2025	FAO-981/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
3	39565/2025	13.05.2025	FAO-987/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
4	39578/2025	13.05.2025	FAO-474/2017	MANGUL NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
5	39582/2025	13.05.2025	CONTC-1783/2025	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-		(Se No-

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5	39585/2025	13.05.2025	WP (C) - 12486/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 08	WRIT BRANCH-4	(Se No- 46)
7	39595/2025	13.05.2025	BLAPL- 4057/2025	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 09	BAIL-1	(Se No-
8	39603/2025	13.05.2025	ABLAPL- 5006/2025	B. N. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 08		(Se No-
9	39610/2025	13.05.2025	WP (C) - 12141/2025	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 12	WRIT BRANCH-2	(Se No-
0	39614/2025	13.05.2025	BLAPL- 3848/2025	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 09	BAIL-1	(Se No-
1	39616/2025	13.05.2025	WP (C) - 11842/2025	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 02	WRIT BRANCH-6	(Se No- 26)
2	39617/2025	13.05.2025	ABLAPL- 5185/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Se No- 26)
3	39618/2025	13.05.2025	WP (C) - 11847/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02		(Se No- 26)
4	39619/2025	13.05.2025	WP (C) - 11859/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-6	(Se No- 26)
5	39620/2025	13.05.2025	WP (C) - 11761/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-6	(Se No- 26)
5	39621/2025	13.05.2025	ABLAPL- 1511/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09	BAIL-1	(Se No- 14)
7	39622/2025	13.05.2025	WP (C) - 11764/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-7	(Se No- 15)
8	39623/2025	13.05.2025	ABLAPL- 2501/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09	BAIL-1	(Se No- 14)
9	39624/2025	13.05.2025	ABLAPL- 5346/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd.	BAIL-1	(Se No-

								2025-07-24		
0	39625/2025	13.05.2025	WP (C) - 11775/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)	
1	39626/2025	13.05.2025	ABLAPL-4895/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-109)	
2	39627/2025	13.05.2025	WP (C) - 11783/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-4	(Se No-46)	
3	39628/2025	13.05.2025	ABLAPL-5240/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-46)	
4	39629/2025	13.05.2025	WP (C) - 11787/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-7	(Se No-15)	
5	39630/2025	13.05.2025	ABLAPL-5342/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-15)	
5	39631/2025	13.05.2025	WP (C) - 11861/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-7	(Se No-15)	
7	39632/2025	13.05.2025	ABLAPL-5343/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-15)	
8	39633/2025	13.05.2025	WP (C) - 11795/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Se No-15)	
9	39634/2025	13.05.2025	ABLAPL-5355/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	BAIL-1	(Se No-15)	
0	39635/2025	13.05.2025	WP (C) - 11815/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Se No-15)	
1	39636/2025	13.05.2025	WP (C) - 11837/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Se No-15)	
2	39637/2025	13.05.2025	WP (C) - 11902/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Se No-15)	
3	39638/2025	13.05.2025	ABLAPL-	RB MISHRA	C.O.	COURT NO.	Order		(Se No-15)	

			4864/2025			17	Dtd. 2025-05-07		No-
1	39639/2025	13.05.2025	WP (C) - 11905/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-6	(Se No- 36)
5	39640/2025	13.05.2025	WA- 1159/2023	PURNIMA MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05	WRIT APPEAL	(Se No-
5	39641/2025	13.05.2025	WP (C) - 11749/2025	ABHIJIT DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-02	WRIT BRANCH-5	(Se No- 21)
7	39642/2025	13.05.2025	ABLAPL- 5341/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No- 21)
8	39643/2025	13.05.2025	WP (C) - 12558/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No- 21)
9	39644/2025	13.05.2025	WP (C) - 12565/2025	S.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	WRIT BRANCH-7	(Se No-
0	39645/2025	13.05.2025	ABLAPL- 5356/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	BAIL-1	(Se No-
-	39646/2025	13.05.2025	WP (C) - 892/2025	P.K.PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Se No-
2	39647/2025	13.05.2025	WP (C) - 12622/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114
3	39648/2025	13.05.2025	WP (C) - 12551/2025	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No- 46)
4	39649/2025	13.05.2025	WP (C) - 12539/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH-4	(Se No- 46)
5	39650/2025	13.05.2025	WP (C) - 12535/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH-4	(Se No- 46)
5	39651/2025	13.05.2025	WP (C) - 11899/2025	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-02		(Se No- 46)

7	39652/2025	13.05.2025	WP (C) - 11882/2025	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 02	WRIT BRANCH-7	(Se No- 15)
8	39653/2025	13.05.2025	ABLAPL- 5198/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09	BAIL-1	(Se No-
9	39654/2025	13.05.2025	WP (C) - 11885/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-7	(Se No- 15)
0	39655/2025	13.05.2025	CONTC- 27/2025	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 20		(Se No- 15)
1	39656/2025	13.05.2025	WP (C) - 11888/2025	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 02	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 109)
2	39657/2025	13.05.2025	WP (C) - 11891/2025	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 02	WRIT BRANCH-6	(Se No- 26)
3	39658/2025	13.05.2025	WP (C) - 11893/2025	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05- 02	WRIT BRANCH-4	(Se No- 46)
4	39659/2025	13.05.2025	ABLAPL- 5344/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-07- 24	BAIL-1	(Se No-
5	39660/2025	13.05.2025	WP (C) - 11896/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-7	(Se No- 15)
5	39661/2025	13.05.2025	WP (C) - 11878/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02	WRIT BRANCH-7	(Se No- 15)
7	39662/2025	13.05.2025	WP (C) - 12939/2025	H.K.MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09	WRIT BRANCH-7	(Se No- 18)
8	39663/2025	13.05.2025	WP (C) - 12662/2025	R.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06- 18	WRIT BRANCH-7	(Se No- 18)
9	39664/2025	13.05.2025	WP (C) - 12814/2025	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Se No- 14)
0	39665/2025	13.05.2025	WP (C) - 12296/2025	BISWAJIT SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-05-		(Se No- 14)

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39666/2025	13.05.2025	WP (C) - 12913/2025	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05- 09	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 102)	
39667/2025	13.05.2025	WP (C) - 12925/2025	B. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-05- 09	WRIT BRANCH-1	(Se No- 31)	
39668/2025	13.05.2025	WP (C) - 13221/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 120)	
39669/2025	13.05.2025	WP (C) - 13110/2025	D. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-07- 01	WRIT BRANCH-7	(Se No- 18)	
39670/2025	13.05.2025	WP (C) - 34357/2022	D. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115)	
39671/2025	13.05.2025	WP (C) - 12707/2025	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05- 08	WRIT BRANCH-5	(Se No- 23)	
39672/2025	13.05.2025	WP (C) - 9411/2025	BIJAY KUMAR SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-05- 06		(Se No- 23)	
39673/2025	13.05.2025	WP (C) - 7941/2025	R. CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Se No- 28)	
39674/2025	13.05.2025	WP (C) - 19747/2023	P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 12	WRIT BRANCH-1	(Se No- 30)	
39675/2025	13.05.2025	WP (C) - 12648/2025	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 08	WRIT BRANCH-5	(Se No- 23)	
39676/2025	13.05.2025	WP (C) - 12455/2025	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 08		(Se No- 23)	
39677/2025	13.05.2025	WP (C) - 12900/2025	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 09	WRIT BRANCH-1	(Se No- 30)	
39678/2025	13.05.2025	TRP (C) - 118/2024	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 07	M. J. C.	(Se No-)	
39679/2025	13.05.2025	WP (C) - 12938/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd.	WRIT BRANCH-6	(Se No-)	

								2025-05-09		35)
5	39680/2025	13.05.2025	WP (C) - 12326/2025	G.C.BARIK	C.O.	COURT NO. 2 OLD		Order Dtd. 2025-05-08		(Se No- 35)
5	39681/2025	13.05.2025	BLAPL- 13621/2023	B. RANA	C.O.	COURT NO. 2 OLD		Order Dtd. 2025-05-12	BAIL-2	(Se No-
7	39682/2025	13.05.2025	WP (C) - 12289/2025	A.BEHERA	C.O.	COURT NO. 2 OLD		Order Dtd. 2025-05-08	WRIT BRANCH-4	(Se No- 46)
3	39683/2025	13.05.2025	WP (C) - 12323/2025	P.K.PANI	C.O.	COURT NO. 2 OLD		Order Dtd. 2025-05-08	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
9	39684/2025	13.05.2025	FAO- 249/2018	P. K. PATTANAYAK	C.O.	COURT NO. 25		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
0	39685/2025	13.05.2025	WP (C) - 12783/2025	S.DAS	C.O.	COURT NO. 25		Order Dtd. 2025-05-08		(Se No-
	39686/2025	13.05.2025	WP (C) - 12848/2025	L.K.NAYAK	C.O.	COURT NO. 6		Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116)
2	39687/2025	13.05.2025	WP (C) - 12654/2025	MANORANJAN PADHI	C.O.	COURT NO. 6		Order Dtd. 2025-05-08	WRIT BRANCH-4	(Se No- 46)
3	39688/2025	13.05.2025	WP (C) - 12715/2025	MANORANJAN PADHI	C.O.	COURT NO. 6		Order Dtd. 2025-05-08	WRIT BRANCH-5	(Se No- 23)
4	39689/2025	13.05.2025	WP (C) - 12666/2025	B.B.MALLICK	C.O.	COURT NO. 6		Order Dtd. 2025-05-07	WRIT BRANCH-7	(Se No- 18)
5	39690/2025	13.05.2025	ABLAPL- 5139/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6		Order Dtd. 2025-05-09		(Se No- 18)
5	39691/2025	13.05.2025	ABLAPL- 4859/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6		Order Dtd. 2025-05-09		(Se No- 18)
7	39692/2025	13.05.2025	WP (C) - 12666/2025	B.K.MOHARANA	C.O.	COURT NO. 6		Order Dtd. 2025-05-07	WRIT BRANCH-7	(Se No- 18)
3	39693/2025	13.05.2025	WP (C) -	R.C.MALLIK	C.O.	COURT NO.		Order		(Se

			12220/2025			2 OLD	Dtd. 9999-12-31		No-18)
9	39694/2025	13.05.2025	ABLAPL-4908/2025	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-2	(Se No-12)
0	39695/2025	13.05.2025	BLAPL-4061/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-12)
L	39696/2025	13.05.2025	WP (C) - 12760/2025	C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-12)
2	39697/2025	13.05.2025	BLAPL-4191/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-
3	39698/2025	13.05.2025	ABLAPL-5084/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15	BAIL-2	(Se No-18)
4	39699/2025	13.05.2025	WP (C) - 11908/2025	G. JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	WRIT BRANCH-3	(Se No-13)
5	39700/2025	13.05.2025	WP (C) - 12741/2025	G.C.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-18)
5	39701/2025	13.05.2025	WP (C) - 12802/2025	G.C.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-18)
7	39702/2025	13.05.2025	WP (C) - 12550/2025	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113)
8	39703/2025	13.05.2025	ABLAPL-5088/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-113)
9	39704/2025	13.05.2025	ABLAPL-5147/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-113)
0	39705/2025	13.05.2025	ABLAPL-5152/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-113)
L	39706/2025	13.05.2025	ABLAPL-5155/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-

2	39707/2025	13.05.2025	ABLAPL-5158/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-14)
3	39708/2025	13.05.2025	ABLAPL-5176/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-14)
4	39709/2025	13.05.2025	ABLAPL-5200/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-14)
5	39710/2025	13.05.2025	ABLAPL-5207/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-14)
5	39711/2025	13.05.2025	ABLAPL-5234/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Se No-18)
7	39712/2025	13.05.2025	ABLAPL-5237/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-18)
8	39713/2025	13.05.2025	ABLAPL-13791/2024	D. K. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-18)
9	39714/2025	13.05.2025	WP (C) - 22532/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-18)
0	39715/2025	13.05.2025	ABLAPL-1989/2025	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-18)
1	39716/2025	13.05.2025	ABLAPL-5211/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-18)
2	39717/2025	13.05.2025	ABLAPL-5187/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-18)
3	39718/2025	13.05.2025	ABLAPL-5193/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-18)
4	39719/2025	13.05.2025	CONTC-6284/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-09		(Se No-18)
5	39720/2025	13.05.2025	ABLAPL-3979/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-09	BAIL-2	(Se No-18)

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5	39721/2025	13.05.2025	ABLAPL-4169/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-09		(Se No-
7	39722/2025	13.05.2025	BLAPL-2830/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-01		(Se No-
8	39723/2025	13.05.2025	ABLAPL-4761/2025	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-09	BAIL-2	(Se No-
9	39724/2025	13.05.2025	ABLAPL-5212/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-
0	39725/2025	13.05.2025	ABLAPL-5172/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-1	(Se No-
1	39726/2025	13.05.2025	ABLAPL-5227/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-
2	39727/2025	13.05.2025	ABLAPL-4854/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	BAIL-2	(Se No-
3	39728/2025	13.05.2025	ABLAPL-5008/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-
4	39729/2025	13.05.2025	ABLAPL-5010/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Se No-
5	39730/2025	13.05.2025	ABLAPL-5016/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-07-17		(Se No-
5	39731/2025	13.05.2025	ABLAPL-5080/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Se No-18)
7	39732/2025	13.05.2025	ABLAPL-13151/2024	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Se No-18)
8	39733/2025	13.05.2025	ABLAPL-4816/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	BAIL-2	(Se No-18)
9	39734/2025	13.05.2025	WP(C)-12310/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd.		(Se No-

							2025-05-07		18)
0	39735/2025	13.05.2025	WP (C) - 12253/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH-6	(Se No- 35)
1	39736/2025	13.05.2025	WP (C) - 12268/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH-5	(Se No- 20)
2	39738/2025	13.05.2025	WP (C) - 12272/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07	WRIT BRANCH-6	(Se No- 25)
3	39739/2025	13.05.2025	BLAPL- 3428/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-07		(Se No- 25)
4	39740/2025	13.05.2025	BLAPL- 3080/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2025-05-01		(Se No- 25)
5	39741/2025	13.05.2025	BLAPL- 2946/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Se No- 25)
5	39742/2025	13.05.2025	BLAPL- 2894/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Se No- 25)
7	39743/2025	13.05.2025	BLAPL- 2976/2025	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05-03		(Se No- 25)
8	39744/2025	13.05.2025	BLAPL- 2931/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2025-05-02	BAIL-1	(Se No- 25)
9	39745/2025	13.05.2025	BLAPL- 3402/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No- 25)
0	39746/2025	13.05.2025	BLAPL- 2756/2025	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-05-01		(Se No- 25)
1	39747/2025	13.05.2025	RVWPET- 108/2025	SAROJ	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No- 25)
2	39748/2025	13.05.2025	CMP- 269/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01		(Se No- 25)
3	39749/2025	13.05.2025	CMP-	ASHUTOSH MOHANTY	C.O.	COURT NO.	Order		(Se No- 25)

			271/2025			3 OLD	Dtd. 2025-05-09		No-
4	39750/2025	13.05.2025	CMP-573/2025	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09		(Se No-
5	39751/2025	13.05.2025	CMP-720/2025	D. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Se No-
5	39752/2025	13.05.2025	CRLMC-4621/2024	R. K. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-07-11		(Se No-
7	39753/2025	13.05.2025	CRLMP-526/2025	B. B. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-05-08		(Se No-
8	39754/2025	13.05.2025	CMAPL-322/2024	D. K. NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-05-09		(Se No-
9	39755/2025	13.05.2025	FAO-188/2025	BISUDHANANDA MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Se No-
0	39756/2025	13.05.2025	FAO-562/2024	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Se No-
1	39757/2025	13.05.2025	FAO-151/2025	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Se No-
2	39758/2025	13.05.2025	CONTC-949/2025	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
3	39759/2025	13.05.2025	CONTC-949/2025	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
4	39760/2025	13.05.2025	CONTC-1163/2025	S. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
5	39761/2025	13.05.2025	CONTC-1163/2025	S. C. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
5	39762/2025	13.05.2025	CONTC-1196/2025	S. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-

7	39763/2025	13.05.2025	CONTC-1196/2025	S. C. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
8	39764/2025	13.05.2025	CONTC-1122/2025	S. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
9	39765/2025	13.05.2025	CONTC-1122/2025	S. C. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-05-06		(Se No-
0	39766/2025	13.05.2025	CONTC-1632/2025	S. C. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2025-05-06		(Se No-
1	39767/2025	13.05.2025	CONTC-1175/2025	S. C. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2025-05-06		(Se No-
2	39768/2025	13.05.2025	CMP-592/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-05-07		(Se No-
3	39769/2025	13.05.2025	CMP-569/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-09		(Se No-
4	39770/2025	13.05.2025	CMP-605/2025	TAPAS CHAKARABORTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Se No-
5	39771/2025	13.05.2025	CMP-622/2025	P. BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-15		(Se No-
5	39772/2025	13.05.2025	CMP-621/2025	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-09		(Se No-
7	39773/2025	13.05.2025	CMP-674/2025	T. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-07		(Se No-
8	39774/2025	13.05.2025	CMP-594/2025	H. K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Se No-
9	39775/2025	13.05.2025	CMP-1038/2024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Se No-
0	39776/2025	13.05.2025	CMP-610/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-		(Se No-

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39777/2025	13.05.2025	BLAPL-4159/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09			(Se No-
39778/2025	13.05.2025	BLAPL-4156/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09			(Se No-
39779/2025	13.05.2025	BLAPL-4088/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09			(Se No-
39780/2025	13.05.2025	BLAPL-4002/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09			(Se No-
39782/2025	13.05.2025	WP (C) - 11889/2025	T.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-02	WRIT BRANCH-7		(Se No-15)
39783/2025	13.05.2025	ABLAPL-5279/2025	S PRUSTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	BAIL-1		(Se No-
39784/2025	13.05.2025	WP (C) - 11419/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02			(Se No-
39785/2025	13.05.2025	WP (C) - 11423/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH (DIVISION BENCH-1)		(Se No-106)
39786/2025	13.05.2025	WP (C) - 11430/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-4		(Se No-37)
39788/2025	13.05.2025	WP (C) - 11435/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-4		(Se No-37)
39789/2025	13.05.2025	WP (C) - 11440/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-3		(Se No-33)
39790/2025	13.05.2025	WP (C) - 11443/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-2		(Se No-
39791/2025	13.05.2025	WP (C) - 11556/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	WRIT BRANCH-5		(Se No-21)
39792/2025	13.05.2025	WP (C) - 11557/2025	P.BEHERA	C.O.	COURT NO. 17	Order Dtd.	WRIT BRANCH-3		(Se No-

								2025-05-02		33)
5	39793/2025	13.05.2025	WP (C) - 11589/2025	P.BEHERA	C.O.	COURT NO. 17		Order Dtd. 2025-05-02		(Se No-33)
5	39794/2025	13.05.2025	WP (C) - 11593/2025	P.BEHERA	C.O.	COURT NO. 17		Order Dtd. 2025-05-02	WRIT BRANCH-7	(Se No-15)
7	39795/2025	13.05.2025	ABLAPL-5140/2025	J KAMILA	C.O.	COURT NO. 17		Order Dtd. 2025-05-09	BAIL-1	(Se No-15)
8	39796/2025	13.05.2025	WP (C) - 11595/2025	P.BEHERA	C.O.	COURT NO. 17		Order Dtd. 2025-05-02		(Se No-15)
9	39797/2025	13.05.2025	ABLAPL-5143/2025	PK MOHANTY	C.O.	COURT NO. 17		Order Dtd. 2025-05-09		(Se No-15)
0	39798/2025	13.05.2025	WP (C) - 12433/2025	P.K.BEHERA	C.O.	COURT NO. 17		Order Dtd. 2025-05-07	WRIT BRANCH-4	(Se No-19)
	39799/2025	13.05.2025	ABLAPL-5230/2025	AK PRADHAN	C.O.	COURT NO. 17		Order Dtd. 2025-05-09		(Se No-19)
2	39800/2025	13.05.2025	ABLAPL-5235/2025	J KAMILA	C.O.	COURT NO. 17		Order Dtd. 2025-05-09		(Se No-19)
3	39801/2025	13.05.2025	WP (C) - 12563/2025	P.K.JENA	C.O.	COURT NO. 20		Order Dtd. 2025-07-10		(Se No-19)
4	39802/2025	13.05.2025	ABLAPL-5163/2025	R. K. SARANGI	C.O.	COURT NO. 20				(Se No-19)
5	39803/2025	13.05.2025	FAO-509/2014	P.K.LENKA	C.O.	COURT NO. 20		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Se No-)
5	39804/2025	13.05.2025	CRLMC-441/2024	P K PANI	C.O.	COURT NO. 20		Order Dtd. 2025-03-07	CRIMINAL MISC	(Se No-)
7	39805/2025	13.05.2025	CRLREV-93/2024	P K PATTNAIK	C.O.	COURT NO. 20		Order Dtd. 2025-03-07	CRIMINAL REVISION	(Se No-)
8	39807/2025	13.05.2025	BLAPL-6022/2018	S K SINGH	C.O.	COURT NO. 5		Order Dtd.	BAIL-1	(Se No-)

							2025-06-23		
9	39808/2025	13.05.2025	BLAPL-6023/2018	S K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-06-23	BAIL-1	(Se No-
0	39812/2025	13.05.2025	WP (C) - 32212/2023	S DASH	C.O.	COURT NO. 5	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120
1	39813/2025	13.05.2025	MATA-265/2023	P K BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-07-24	FIRST APPEAL	(Se No-
2	39815/2025	13.05.2025	MATA-136/2023	SARBESWAR BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	FIRST APPEAL	(Se No-
3	39816/2025	13.05.2025	MATA-38/2022	A MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	FIRST APPEAL	(Se No-
4	39818/2025	13.05.2025	ABLAPL-5340/2025	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-
5	39819/2025	13.05.2025	ABLAPL-5345/2025	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2025-05-09		(Se No-
5	39820/2025	13.05.2025	MACA-80/2021	B.MAHALI	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-
7	39821/2025	13.05.2025	ABLAPL-5195/2025	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2025-05-09		(Se No-
8	39822/2025	13.05.2025	MACA-80/2021	M.ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-
9	39823/2025	13.05.2025	MACA-80/2021	S.DAS	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-
0	39824/2025	13.05.2025	BLAPL-4237/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-
1	39825/2025	13.05.2025	WP (C) - 12685/2025	A K PANDA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-5	(Se No-23)
2	39826/2025	13.05.2025	WP (C) -	A K PANDA	C.O.	COURT NO.	Order		(Se

			12670/2025			8	Dtd. 2025-05-12		No-23)
3	39827/2025	13.05.2025	WP (C) - 12141/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-2	(Se No-
4	39828/2025	13.05.2025	WP (C) - 12669/2025	MIHIR KANTA RATH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-5	(Se No- 23)
5	39830/2025	13.05.2025	WP (C) - 12823/2025	J LENKA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-6	(Se No- 35)
5	39831/2025	13.05.2025	WP (C) - 12638/2025	MIHIR KANTA RATH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-5	(Se No- 23)
7	39832/2025	13.05.2025	WP (C) - 12943/2025	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-1	(Se No- 30)
8	39834/2025	13.05.2025	WP (C) - 12853/2025	B K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No- 30)
9	39835/2025	13.05.2025	WP (C) - 12587/2025	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No- 30)
0	39837/2025	13.05.2025	WP (C) - 13171/2025	G D MALLICK	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Se No- 14)
1	39838/2025	13.05.2025	WP (C) - 12849/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No- 14)
2	39839/2025	13.05.2025	WP (C) - 7829/2015	P K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-2	(Se No-
3	39840/2025	13.05.2025	WP (C) - 12653/2025	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 121
4	39841/2025	13.05.2025	WP (C) - 13241/2025	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No- 121
5	39842/2025	13.05.2025	CONTC- 1078/2025	TUSHAR KANTA NAYAK , M.PANDA, J.DAS	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No- 121

5	39843/2025	13.05.2025	CONTC-1084/2025	S DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
7	39844/2025	13.05.2025	BLAPL-4476/2025	L ACHARI	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
8	39845/2025	13.05.2025	CONTC-1063/2025	RABI SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
9	39846/2025	13.05.2025	WP(C)-12298/2025	P K JENA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
0	39847/2025	13.05.2025	BLAPL-4475/2025	SK DAS	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
1	39848/2025	13.05.2025	WP(C)-13023/2025	N K ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
2	39849/2025	13.05.2025	CONTC-1061/2025	M/S PRADIPTA KUMAR PATTANAYAK , S.N.MALLICK, D.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
3	39850/2025	13.05.2025	BLAPL-4471/2025	J KAMILA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	BAIL-2	(Se No-121)
4	39851/2025	13.05.2025	BLAPL-3779/2025	AK NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-05-09		(Se No-121)
5	39852/2025	13.05.2025	WP(C)-12401/2025	A K PANDA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
5	39853/2025	13.05.2025	BLAPL-4450/2025	M BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
7	39854/2025	13.05.2025	CONTC-996/2025	D K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	CONTEMPT	(Se No-121)
8	39855/2025	13.05.2025	BLAPL-4436/2025	A MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-121)
9	39856/2025	13.05.2025	WP(C)-8571/2025	C R NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-05-	WRIT BRANCH-4	(Se No-19)

							12		
0	39857/2025	13.05.2025	CRLMC-1698/2025	BIKRAM BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-19)
1	39858/2025	13.05.2025	CONTC-995/2025	D K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-08		(Se No-19)
2	39859/2025	13.05.2025	BLAPL-4446/2025	M. R. BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-19)
3	39860/2025	13.05.2025	WP(C)-11932/2025	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-5	(Se No-20)
4	39862/2025	13.05.2025	BLAPL-4435/2025	A. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-20)
5	39863/2025	13.05.2025	WP(C)-11869/2025	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
5	39864/2025	13.05.2025	CONTC-1064/2025	RABI SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-109)
7	39865/2025	13.05.2025	WP(C)-11917/2025	K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-109)
8	39866/2025	13.05.2025	BLAPL-4431/2025	S. R. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-109)
9	39867/2025	13.05.2025	BLAPL-4461/2025	DILLIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	BAIL-1	(Se No-14)
0	39868/2025	13.05.2025	WP(C)-12325/2025	S K BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-14)
1	39869/2025	13.05.2025	WP(C)-33635/2022	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Se No-33)
2	39870/2025	13.05.2025	WP(C)-12956/2025	KISTISH	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	WRIT BRANCH-7	(Se No-18)
3	39871/2025	13.05.2025	MACA-1173/2024	B R SENAPATI	C.O.	COURT NO. 8	Order Dtd.		(Se No-

							2025-05-08		18)
4	39872/2025	13.05.2025	BLAPL-4452/2025	R. K. SARANGI	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(Se No-18)
5	39873/2025	13.05.2025	MACA-1173/2024	N K ROUT	C.O.	COURT NO. 8	Order Dtd. 5000-01-01		(Se No-18)
5	39874/2025	13.05.2025	BLAPL-4479/2025	A. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-05-12	BAIL-1	(Se No-14)
7	39875/2025	13.05.2025	ABLAPL-4564/2025	B. N. SAHU	C.O.	COURT NO. 8	Order Dtd. 2025-05-09	BAIL-1	(Se No-15)
8	39876/2025	13.05.2025	MACA-79/2021	M ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-)
9	39877/2025	13.05.2025	WP (C) - 12909/2025	G. JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05-08	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
0	39878/2025	13.05.2025	MACA-79/2021	B MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-)
L	39879/2025	13.05.2025	MACA-612/2019	SARAT SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-)
2	39880/2025	13.05.2025	ABLAPL-4775/2025	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-)
3	39881/2025	13.05.2025	MACA-612/2019	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-)
4	39882/2025	13.05.2025	ABLAPL-4535/2025	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-)
5	39883/2025	13.05.2025	ABLAPL-3100/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-09	BAIL-1	(Se No-)
5	39884/2025	13.05.2025	MACA-950/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-05-08		(Se No-)
7	39885/2025	13.05.2025	MACA-	SARAT SWAIN	C.O.	COURT NO.	Order		(Se

			950/2024			6	Dtd. 2025-05-08		No-
3	39886/2025	13.05.2025	ABLAPL-3968/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-
9	39887/2025	13.05.2025	CONTC-1067/2025	P K PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-05-12		(Se No-
0	39888/2025	13.05.2025	CONTC-1068/2025	P K PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-05-12		(Se No-
1	39890/2025	13.05.2025	ABLAPL-3735/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-
2	39891/2025	13.05.2025	CONTC-1071/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-05-12		(Se No-
3	39892/2025	13.05.2025	ABLAPL-3098/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-
4	39894/2025	13.05.2025	BLAPL-4653/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-05-09	BAIL-2	(Se No-10)
5	39896/2025	13.05.2025	BLAPL-4375/2025	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-10)
5	39897/2025	13.05.2025	BLAPL-4275/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Se No-10)
7	39898/2025	13.05.2025	BLAPL-4368/2025	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-05-09	BAIL-1	(Se No-14)
8	39899/2025	13.05.2025	BLAPL-10216/2024	B B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-05-12		(Se No-14)
9	39900/2025	13.05.2025	BLAPL-10047/2024	S S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-05-12		(Se No-14)
0	39901/2025	13.05.2025	BLAPL-10070/2024	S S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	BAIL-1	(Se No-

1	39902/2025	13.05.2025	WP (C) - 12021/2025	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 09	WRIT BRANCH-6	(Se No- 26)
2	39903/2025	13.05.2025	BLAPL- 2171/2024	J KAMILA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12		(Se No- 26)
3	39905/2025	13.05.2025	BLAPL- 11821/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12		(Se No- 26)
4	39906/2025	13.05.2025	BLAPL- 8732/2024	PK SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	BAIL-1	(Se No- 26)
5	39908/2025	13.05.2025	BLAPL- 7225/2024	PK SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12		(Se No- 26)
5	39909/2025	13.05.2025	BLAPL- 4228/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	BAIL-2	(Se No- 26)
7	39910/2025	13.05.2025	BLAPL- 4228/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	BAIL-2	(Se No- 26)
8	39911/2025	13.05.2025	BLAPL- 4201/2025	BP TANGA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 12	BAIL-1	(Se No- 26)
9	39912/2025	13.05.2025	BLAPL- 4203/2025	B RANA	C.O.	COURT NO. 15	Order Dtd. 5000-01- 01		(Se No- 26)
0	39913/2025	13.05.2025	BLAPL- 4204/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-05- 12		(Se No- 26)
1	39914/2025	13.05.2025	BLAPL- 4214/2025	A PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2025-05- 12		(Se No- 26)
2	39915/2025	13.05.2025	BLAPL- 4259/2025	B RANA	C.O.	COURT NO. 15	Order Dtd. 2025-05- 12		(Se No- 26)
3	39916/2025	13.05.2025	BLAPL- 3267/2025	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-05- 05		(Se No- 26)
4	39917/2025	13.05.2025	BLAPL- 4295/2025	B RANA	C.O.	COURT NO. 6	Order Dtd. 2025-05-		(Se No- 26)

							12		
5	39919/2025	13.05.2025	BLAPL-4400/2025	KC PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	BAIL-2	(Se No-
5	39920/2025	13.05.2025	WP (C) - 13047/2025	KISTISH	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101
7	39921/2025	13.05.2025	ABLAPL-1690/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Se No-
3	39922/2025	13.05.2025	WP (C) - 12927/2025	KISTISH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121
9	39924/2025	13.05.2025	WP (C) - 12957/2025	KISHTISH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-121
0	39925/2025	13.05.2025	WP (C) - 12392/2025	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-121
1	39927/2025	13.05.2025	WP (C) - 12584/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH-2	(Se No-45)
2	39928/2025	13.05.2025	WP (C) - 12334/2025	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Se No-13)
3	39930/2025	13.05.2025	WP (C) - 12954/2025	KISTISH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Se No-14)
4	39931/2025	13.05.2025	WP (C) - 13024/2025	KISTISH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-14)
5	39932/2025	13.05.2025	WP (C) - 31708/2024	S R PANI	C.O.	COURT NO. 25	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122
5	39933/2025	13.05.2025	WP (C) - 13093/2025	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-05-12	WRIT BRANCH-1	(Se No-30)
7	39935/2025	13.05.2025	CONTC-1251/2024	M/S RAMA KRISHNA BISOI	C.O.	COURT NO. 25	Order Dtd. 2025-05-09		(Se No-30)
3	39936/2025	13.05.2025	CONTC-4439/2024	S CH DASH	C.O.	COURT NO. 25	Order Dtd.		(Se No-

							2025-05-09		30)
9	39938/2025	13.05.2025	WP (C) - 13107/2025	A.K.ROUL	C.O.	COURT NO. 25	Order Dtd. 2025-05-12		(Se No- 30)
0	39941/2025	13.05.2025	WP (C) - 27135/2013	T K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	WRIT BRANCH-8	(Se No- 42)
1	39942/2025	13.05.2025	WP (C) - 27135/2013	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-05-09	WRIT BRANCH-8	(Se No- 42)
2	39943/2025	13.05.2025	WP (C) - 13041/2025	J.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-05-12		(Se No- 42)
3	39944/2025	13.05.2025	RSA- 203/2023	PRAFULLA CHANDRA ACHARYA	C.O.	DR (J)	Order Dtd. 2025-09-15	SECOND APPEAL	(Se No-
4	39946/2025	13.05.2025	WP (C) - 13304/2025	M.R.SAHOO	C.O.	DR (J)	Order Dtd. 2025-05-12		(Se No-
5	39947/2025	13.05.2025	WP (C) - 13296/2025	M.R.ROUTRAY	C.O.	DR (J)	Order Dtd. 2025-05-12	WRIT BRANCH-7	(Se No- 10)
5	39949/2025	13.05.2025	CRLMP- 556/2025	R.SAMAL	C.O.	DR (J)	Order Dtd. 2025-05-09		(Se No- 10)
7	39952/2025	13.05.2025	CRLA- 425/2025	R.K.MALLICK	C.O.	DR (J)	Order Dtd. 2025-05-09		(Se No- 10)
8	39953/2025	13.05.2025	WP (C) - 11791/2025	MIHIR KANTA RATH	C.O.	DR (J)	Order Dtd. 2025-05-12	WRIT BRANCH-7	(Se No- 15)
9	39954/2025	13.05.2025	WP (C) - 13133/2025	ASHOK KUMAR BEHERA	C.O.	DR (J)	Order Dtd. 2025-05-12	WRIT BRANCH-7	(Se No- 18)
0	39955/2025	13.05.2025	WP (C) - 13126/2025	A.MOHANTY	C.O.	DR (J)	Order Dtd. 2025-05-12		(Se No- 18)
1	39956/2025	13.05.2025	WP (C) - 10733/2025	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-06-26	WRIT BRANCH-7	(Se No- 48)
2	39957/2025	13.05.2025	CRLMP-	S. P. DAS	C.O.	COURT NO.	Order		(Se

			498/2025			20	Dtd. 2025-05-12		No-48)
3	39958/2025	13.05.2025	WP (C) - 10525/2024	S. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-05-09	WRIT BRANCH-3	(Se No-12)
4	39959/2025	13.05.2025	TRP (C) - 54/2024	B. K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2025-05-12	M.J.C.	(Se No-
5	39960/2025	13.05.2025	WP (C) - 11230/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 12	Order Dtd. 2025-07-11		(Se No-
5	39961/2025	13.05.2025	WP (C) - 11231/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 12	Order Dtd. 2025-07-11	WRIT BRANCH-3	(Se No-33)
7	39962/2025	13.05.2025	WP (C) - 13117/2025	A.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-05-12	WRIT BRANCH-1	(Se No-30)
8	39963/2025	13.05.2025	BLAPL- 3815/2025	D K JENA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-30)
9	39964/2025	13.05.2025	WP (C) - 13033/2025	M.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-07-01	WRIT BRANCH-2	(Se No-45)
0	39966/2025	13.05.2025	WP (C) - 12970/2025	P.K.SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-05-12	WRIT BRANCH-1	(Se No-31)
1	39968/2025	13.05.2025	MACA- 996/2019	S SWIAN	C.O.	COURT NO. 21	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-
2	39969/2025	13.05.2025	BLAPL- 4282/2025	M.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-05-12		(Se No-
3	39970/2025	13.05.2025	MACA- 996/2019	S K SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Se No-
4	39971/2025	13.05.2025	WP (C) - 12824/2025	M.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06-30	WRIT BRANCH-6	(Se No-35)
5	39972/2025	13.05.2025	WP (C) - 12813/2025	P.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Se No-14)

5	39973/2025	13.05.2025	WP (C) - 12763/2019	M K RATH	C.O.	COURT NO. 21	Order Dtd. 2025-05- 01	WRIT BRANCH-7	(Se No- 18)
7	39974/2025	13.05.2025	WP (C) - 11030/2025	M BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-05- 06		(Se No- 18)
8	39975/2025	13.05.2025	WP (C) - 12808/2025	M.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-5	(Se No- 23)
9	39976/2025	13.05.2025	ABLAPL- 5280/2025	D P DASH	C.O.	COURT NO. 21	Order Dtd. 2025-05- 12	BAIL-2	(Se No-
0	39977/2025	13.05.2025	WP (C) - 12805/2025	M.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30		(Se No-
1	39978/2025	13.05.2025	WP (C) - 12801/2025	M.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30		(Se No-
2	39979/2025	13.05.2025	WP (C) - 12614/2025	S.S.PRADHAN	C.O.	COURT NO. 21	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(Se No- 24)
3	39370/2025	13.05.2025	WP (C) - 11735/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-05- 09	WRIT BRANCH-5	(Se No- 21)
4	39371/2025	13.05.2025	ABLAPL- 13791/2024	TIKU @ TIKESWAR PRADHAN	GENERAL		Order Dtd. 2025-05- 08		(Se No- 21)
5	39372/2025	13.05.2025	RSA- 437/2005	BIBEKANANDA SAHOO	GENERAL		Entire Document	SECOND APPEAL	(Se No-
5	39374/2025	13.05.2025	WP (C) - 26949/2020	MANOJA KUMAR KHUNTIA	GENERAL		Order Dtd. 2024-11- 20	WRIT BRANCH-3	(Se No- 28)
7	39376/2025	13.05.2025	WP (C) - 13302/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-06- 21	WRIT BRANCH-3	(Se No- 11)
8	39378/2025	13.05.2025	WP (C) - 21025/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-02- 13	WRIT BRANCH-2	(Se No- 45)
9	39381/2025	13.05.2025	WP (C) - 21021/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-02- 13	WRIT BRANCH-2	(Se No- 45)
0	39383/2025	13.05.2025	WP (C) -	SANJIB KUMAR RATH	GENERAL		Order	WRIT	(Se

			21024/2023					Dtd. 2024-02-13	BRANCH-2	No-45)
	39384/2025	13.05.2025	WP (C) - 9279/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-04-22	WRIT BRANCH-4	(Se No-38)
	39385/2025	13.05.2025	CRLREV- 584/2022	B K DAS	GENERAL			Entire Brief	CRIMINAL REVISION	(Se No-
	39389/2025	13.05.2025	WP (C) - 12257/2025	RAJESH KUMAR MAHAPATRA	GENERAL			Order Dtd. 2025-05-05	WRIT BRANCH-3	(Se No-13)
	39390/2025	13.05.2025	WP (C) - 10553/2025	GOPABANDHU SUNDARAY	GENERAL			Judgement Dtd. 2025-05-06	WRIT BRANCH-6	(Se No-16)
	39391/2025	13.05.2025	WP (C) - 6871/2012	GOPABANDHU SUNDARAY	GENERAL			Judgement Dtd. 2023-03-28	WRIT BRANCH (DIVISION BENCH-3)	(Se No-118)
	39396/2025	13.05.2025	BLAPL- 3503/2025	BHARAT BORIKAR	GENERAL			Order Dtd. 2025-05-01	BAIL-2	(Se No-12)
	39403/2025	13.05.2025	WP (C) - 11752/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-05-15	WRIT BRANCH-1	(Se No-
	39405/2025	13.05.2025	WP (C) - 11766/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-05-16	WRIT BRANCH-1	(Se No-
	39407/2025	13.05.2025	WP (C) - 5120/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-03-06	WRIT BRANCH-6	(Se No-36)
	39415/2025	13.05.2025	WP (C) - 9387/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-04-22	WRIT BRANCH-5	(Se No-22)
	39418/2025	13.05.2025	WP (C) - 9397/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-04-22	WRIT BRANCH-5	(Se No-22)
	39420/2025	13.05.2025	WP (C) - 9472/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-04-22	WRIT BRANCH-6	(Se No-25)
	39424/2025	13.05.2025	WP (C) - 9393/2024	SANJIB KUMAR RATH	GENERAL			Order Dtd. 2024-04-22	WRIT BRANCH-5	(Se No-22)
	39429/2025	13.05.2025	WP (C) - 13036/2025	AKSHAYA KUMAR BEHERA	GENERAL			Order Dtd.	WRIT BRANCH-8	(Se No-

								2025-05-12		42)
5	39436/2025	13.05.2025	BLAPL-3874/2025	RAMAKANTA MISHRA	GENERAL			Order Dtd. 2025-05-09	BAIL-2	(Se No-17)
5	39443/2025	13.05.2025	WPC (OAC) - 2688/2016	MANAS RANJAN SAHOO	GENERAL			Judgement Dtd. 2022-08-11	OA Branch	(Se No-
7	39470/2025	13.05.2025	WA-597/2025	DR. JITENDRA KUMAR LENKA	GENERAL			Order Dtd. 2025-04-23		(Se No-
8	39477/2025	13.05.2025	CRLMC-1319/2025	DILLIP KUMAR NANDA	GENERAL			Order Dtd. 2025-05-05		(Se No-
9	39483/2025	13.05.2025	WA-597/2025	DR. JITENDRA KUMAR LENKA	GENERAL			Order Dtd. 2025-04-23		(Se No-
0	39489/2025	13.05.2025	WA-597/2025	DR. JITENDRA KUMAR LENKA	GENERAL			Entire Brief		(Se No-
L	39505/2025	13.05.2025	ABLAPL-5078/2025	ASIT KUMAR OTTA	GENERAL			Order Dtd. 2025-05-09		(Se No-
2	39527/2025	13.05.2025	BLAPL-10363/2023	SURESH KUMAR KEVAT	GENERAL			Order Dtd. 2024-01-17	BAIL-2	(Se No-10)
3	39615/2025	13.05.2025	CONTC-926/2025	DEBENDRA BEHERA	GENERAL			Order Dtd. 2025-05-06		(Se No-10)
4	39737/2025	13.05.2025	WP (C) - 13338/2025	ARUPANANDA GOSWAMY	GENERAL			Order Dtd. 2025-05-12	WRIT BRANCH-8	(Se No-42)
5	39781/2025	13.05.2025	WP (C) - 15458/2023	BISWARANJAN DASH	GENERAL			Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
5	39787/2025	13.05.2025	WPC (OAC) - 574/2002	NAGENDRA BHUSAN PANDA	GENERAL			Judgement Dtd. 2021-11-25	OA Branch	(Se No-
7	39806/2025	13.05.2025	BLAPL-4302/2025	DILLIP KUMAR NANDA	GENERAL			Order Dtd. 2025-05-12		(Se No-
8	39809/2025	13.05.2025	ABLAPL-5229/2025	LALATENDU PAL	GENERAL			Order Dtd. 2025-05-	BAIL-1	(Se No-13)

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9	39811/2025	13.05.2025	BLAPL-3605/2025	ANITA DASH	GENERAL		Order Dtd. 2025-05-09		(Se No-13)
0	39814/2025	13.05.2025	BLAPL-3342/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-05-06	BAIL-1	(Se No-
1	39817/2025	13.05.2025	WP (C) - 13331/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-05-12		(Se No-
2	39829/2025	13.05.2025	BLAPL-3287/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-05-05	BAIL-1	(Se No-
3	39833/2025	13.05.2025	ABLAPL-5089/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-05-09		(Se No-
4	39836/2025	13.05.2025	BLAPL-4284/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-05-12		(Se No-
5	39889/2025	13.05.2025	WP (C) - 12771/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-05-08	WRIT BRANCH-6	(Se No-35)
5	39895/2025	13.05.2025	WP (C) - 13036/2025	SEKH ZAKIR HUSSAIN	GENERAL		Order Dtd. 2025-05-12	WRIT BRANCH-8	(Se No-42)
7	39926/2025	13.05.2025	WP (C) - 538/2025	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-2	(Se No-45)
8	39929/2025	13.05.2025	CRLA-851/2023	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-05-05	CRIMINAL APPEAL	(Se No-
9	39934/2025	13.05.2025	WA-712/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-12-23	WRIT APPEAL	(Se No-
0	39937/2025	13.05.2025	BLAPL-5829/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-02-03	BAIL-1	(Se No-
1	39939/2025	13.05.2025	WP (C) - 5015/2014	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-09-02	WRIT BRANCH-1	(Se No-
2	39940/2025	13.05.2025	WP (C) - 20148/2024	DIRECTOR OF ESTATES	GENERAL		Entire Order		(Se No-

3	39945/2025	13.05.2025	CRLA-297/2025	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-05-13		(Se No-
4	39948/2025	13.05.2025	WP (C) - 10125/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH-1	(Se No-
5	39950/2025	13.05.2025	WP (C) - 15613/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-3	(Se No-14)
5	39951/2025	13.05.2025	WP (C) - 17747/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH-8	(Se No-41)
7	39965/2025	13.05.2025	BLAPL-12241/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-05-13		(Se No-41)
8	39967/2025	13.05.2025	ABLAPL-5430/2025	BIKASH RANJAN OJHA	GENERAL		Order Dtd. 2025-05-13		(Se No-41)
9	39369/2025	13.05.2025	LAA-43/2008	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-08-28	FIRST APPEAL	(Se No-
0	39375/2025	13.05.2025	CONTC-2143/2023	K K PRADHAN	GENERAL			CONTEMPT	(Se No-
L	39432/2025	13.05.2025	BLAPL-3816/2024	RK MALLICK	GENERAL		Order Dtd. 5000-01-01		(Se No-
2	39501/2025	13.05.2025	WP (C) - 6351/2012	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No-118)
3	39503/2025	13.05.2025	FAO-516/2016	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
4	39507/2025	13.05.2025	WA-3464/2024	S MALLICK	GENERAL				(Se No-
5	39509/2025	13.05.2025	FAO-83/2017	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
5	39511/2025	13.05.2025	WP (C) - 12994/2015	P K PATRA	GENERAL				(Se No-
7	39514/2025	13.05.2025	FAO-297/2021	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
8	39516/2025	13.05.2025	FAO-865/2018	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-

9	39517/2025	13.05.2025	FAO-310/2017	A SAHOO	GENERAL			MISC. APPEAL SEC.	(Se No-
0	39519/2025	13.05.2025	MATA-18/2012	D MISHRA	GENERAL			FIRST APPEAL	(Se No-
1	39520/2025	13.05.2025	MATA-66/2012	D MISHRA	GENERAL			FIRST APPEAL	(Se No-
2	39521/2025	13.05.2025	MATA-43/2017	D MISHRA	GENERAL			FIRST APPEAL	(Se No-
3	39522/2025	13.05.2025	MATA-3/2012	D MISHRA	GENERAL			FIRST APPEAL	(Se No-
4	39523/2025	13.05.2025	CRLA-854/2022	P BEHERA	GENERAL			CRIMINAL APPEAL	(Se No-
5	39524/2025	13.05.2025	FAO-177/2018	S GUPTA	GENERAL			MISC. APPEAL SEC.	(Se No-
5	39525/2025	13.05.2025	CONTC-1258/2012	P K ROUSTRAY	GENERAL				(Se No-
7	39526/2025	13.05.2025	ABLAPL-11540/2023	J RANI	GENERAL			BAIL-1	(Se No-
8	39528/2025	13.05.2025	CRLA-115/2016	A K SWAIN	GENERAL				(Se No-
9	39529/2025	13.05.2025	ELPET-30/2024	S MOHAPATRA	GENERAL				(Se No-
0	39530/2025	13.05.2025	FAO-746/2020	M NAIK	GENERAL			MISC. APPEAL SEC.	(Se No-
1	39532/2025	13.05.2025	FAO-720/2020	M NAIK	GENERAL			MISC. APPEAL SEC.	(Se No-
2	39533/2025	13.05.2025	FAO-144/2018	S GUPTA	GENERAL			MISC. APPEAL SEC.	(Se No-
3	39539/2025	13.05.2025	CRLMC-945/2019	D K NAIK	GENERAL			CRIMINAL MISC	(Se No-
4	39540/2025	13.05.2025	WP (C) - 4973/2004	P K ROUSTRAY	GENERAL				(Se No-
5	39541/2025	13.05.2025	CRLLP-56/2019	G R DAS	GENERAL			BAIL-1	(Se No-
5	39542/2025	13.05.2025	CMP-1213/2022	S MOHARANA	GENERAL			WRIT BRANCH-3	(Se No-12)
7	39544/2025	13.05.2025	WP (C) - 9467/2006	D K DEHURY	GENERAL				(Se No-12)
8	39547/2025	13.05.2025	WP (C) - 2503/2021	R K ROUT	GENERAL			WRIT BRANCH-5	(Se No-21)
9	39548/2025	13.05.2025	CRLMC-3163/2011	P K MISHRA	GENERAL			CRIMINAL MISC	(Se No-
0	39549/2025	13.05.2025	RSA-340/2012	M KAR	GENERAL			SECOND APPEAL	(Se No-

1	39551/2025	13.05.2025	WA-557/2022	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
2	39554/2025	13.05.2025	WP (C) - 28873/2023	S K RATH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-109
3	39566/2025	13.05.2025	CRLA-537/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05-12		(Se No-109
4	39567/2025	13.05.2025	WP (C) - 10015/2025	S C DAS	GENERAL			WRIT BRANCH-8	(Se No-39)
5	39568/2025	13.05.2025	WP (C) - 5454/2025	A SUHAI	GENERAL			WRIT BRANCH-3	(Se No-14)
6	39569/2025	13.05.2025	WP (C) - 12647/2025	P BEHERA	GENERAL			WRIT BRANCH-5	(Se No-23)
7	39570/2025	13.05.2025	WP (C) - 13331/2025	P BEHERA	GENERAL				(Se No-23)
8	39571/2025	13.05.2025	WP (C) - 12267/2025	S K PARIDA	GENERAL				(Se No-23)
9	39572/2025	13.05.2025	WP (C) - 11929/2025	A K PANDA	GENERAL				(Se No-23)
0	39573/2025	13.05.2025	WP (C) - 12546/2025	S SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-113
1	39574/2025	13.05.2025	WP (C) - 11501/2025	K DAS	GENERAL			WRIT BRANCH-5	(Se No-21)
2	39575/2025	13.05.2025	WP (C) - 11501/2025	K DAS	GENERAL			WRIT BRANCH-5	(Se No-21)
3	39576/2025	13.05.2025	WP (C) - 11501/2025	K DAS	GENERAL			WRIT BRANCH-5	(Se No-21)
4	39577/2025	13.05.2025	WP (C) - 12156/2025	D K JENA	GENERAL			WRIT BRANCH-1	(Se No-
5	39579/2025	13.05.2025	WP (C) - 12025/2025	D K JENA	GENERAL				(Se No-
6	39580/2025	13.05.2025	WP (C) - 12197/2025	D K JENA	GENERAL				(Se No-
7	39581/2025	13.05.2025	WP (C) - 12199/2025	D K JENA	GENERAL			WRIT BRANCH-7	(Se No-15)
8	39583/2025	13.05.2025	WP (C) - 12163/2025	D K JENA	GENERAL				(Se No-15)

9	39584/2025	13.05.2025	WP (C) - 5619/2025	B NAYAK	GENERAL			WRIT BRANCH-3	(Se No- 13)
0	39586/2025	13.05.2025	WP (C) - 13119/2025	C R NAYAK	GENERAL			WRIT BRANCH-1	(Se No- 30)
1	39587/2025	13.05.2025	WP (C) - 13016/2025	C R NAYAK	GENERAL				(Se No- 30)
2	39588/2025	13.05.2025	WP (C) - 12564/2025	R C MALLICK	GENERAL				(Se No- 30)
3	39589/2025	13.05.2025	WP (C) - 13106/2025	C R NAYAK	GENERAL				(Se No- 30)
4	39590/2025	13.05.2025	WP (C) - 13097/2025	C R NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
5	39591/2025	13.05.2025	WP (C) - 13116/2025	J P KAR	GENERAL			WRIT BRANCH-1	(Se No- 30)
5	39592/2025	13.05.2025	ABLAPL- 5361/2025	J P KAR	GENERAL			BAIL-2	(Se No- 11)
7	39593/2025	13.05.2025	ABLAPL- 5364/2025	J P KAR	GENERAL				(Se No- 11)
8	39594/2025	13.05.2025	CMP- 172/2025	J P KAR	GENERAL				(Se No- 11)
9	39596/2025	13.05.2025	ABLAPL- 5221/2025	R C MALLICK	GENERAL				(Se No- 11)
0	39597/2025	13.05.2025	ABLAPL- 5128/2025	P BEHERA	GENERAL				(Se No- 11)
1	39598/2025	13.05.2025	ABLAPL- 6863/2015	M BEHERA	GENERAL				(Se No- 11)
2	39599/2025	13.05.2025	BLAPL- 4093/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05- 12	BAIL-2	(Se No- 17)
3	39600/2025	13.05.2025	BLAPL- 4125/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05- 12	BAIL-1	(Se No- 17)
4	39601/2025	13.05.2025	BLAPL- 4267/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05- 12	BAIL-1	(Se No- 17)
5	39602/2025	13.05.2025	WP (C) - 10774/2025	S MOHARANA	GENERAL				(Se No- 17)

5	39604/2025	13.05.2025	BLAPL-4558/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-05-12		(Se No-
7	39605/2025	13.05.2025	CRLMP-439/2025	C SAMAL	GENERAL				(Se No-
8	39606/2025	13.05.2025	CONTC-1081/2025	K C PANDA	GENERAL				(Se No-
9	39607/2025	13.05.2025	CONTC-623/2025	R C MALICK	GENERAL				(Se No-
0	39608/2025	13.05.2025	WP (C) - 6939/2024	P P BARIK	GENERAL			WRIT BRANCH-3	(Se No-14)
1	39609/2025	13.05.2025	ABLAPL-14339/2024	H K MOHANTA	GENERAL				(Se No-14)
2	39611/2025	13.05.2025	CONTC-5948/2024	G ROUT	GENERAL		Order Dtd. 2025-05-09		(Se No-14)
3	39612/2025	13.05.2025	WP (C) - 30185/2024	LAXMIDHAR SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
4	39613/2025	13.05.2025	WP (C) - 5812/2025	LAXMIDHAR SAHOO	GENERAL		Order Dtd. 2025-05-08	WRIT BRANCH-5	(Se No-23)
5	39810/2025	13.05.2025	ABLAPL-12878/2024	J. P. KAR	GENERAL		Order Dtd. 2025-05-09		(Se No-23)
5	39861/2025	13.05.2025	ABLAPL-12896/2024	J.P.KAR	GENERAL		Order Dtd. 2025-05-09		(Se No-23)
7	39893/2025	13.05.2025	CMP-497/2025	B K PATI	GENERAL				(Se No-23)
8	39904/2025	13.05.2025	BLAPL-7222/2024	P K SINGH	GENERAL		Order Dtd. 5000-01-01		(Se No-23)
9	39907/2025	13.05.2025	ABLAPL-4860/2025	R B MISHRA	GENERAL			BAIL-1	(Se No-
0	39918/2025	13.05.2025	ABLAPL-3158/2025	AMIYA KUMAR SWAIN	GENERAL		Order Dtd. 2025-04-25	BAIL-1	(Se No-
1	39923/2025	13.05.2025	ABLAPL-8485/2022	D. P. DASH	GENERAL		Order Dtd. 2022-08-10	BAIL-1	(Se No-

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